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NATIONAL COMPANY LAW TRIBUNAL
Special BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/12/2016
NAME OF THE PETITIONER(S) : Ram Kumaran Thangam
NAME OF THE RESPONDENT(S) : Shri Panchami Cargoes Private Limited
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Prithviraj Pandian

Counsel for
Respondents
petitioner

2. Ramkumaran Thangam

Prithviraj
Ramkumaran Thangam

ORDER

Petitioner in person present. Counsel for respondents present. Petitioner has submitted a proposal for settlement, copy of which has been given to the other side. Counsel for respondents is directed to file reply before the next date of hearing. Put up on 30.10.2017 at 10.30 A.M.

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Ch. Mohd Sharief Tariq
Member (Judicial)

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